FIFTEENTH KERALA LEGISLATIVE ASSEMBLY

SECOND SESSION

BULLETIN - PART II August 26, 2021

No. 83

Consolidated List of Official Legislative Business

A consolidated List of Official Legislative Business transacted during the Second Session of the Fifteenth Kerala Legislative Assembly is given below :

SL No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
I La	ying of Bills Assente	a	
	he Kerala Epidemic	Smt. Veena George,	The Bill received the assent of the

1.	Diseases Bill, 2021 (Bill No. 1)	Minister for Health, Women and Child Development	Governor on June 16, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on July 23, 2021. (Act 4 of 2021)
2.	The Kerala Appropriation (Vote on Account No.2) Bill, 2021 (Bill No. 4)	Shri. K. N. Balagopal, Minister for Finance.	The Bill received the assent of the Governor on July 5, 2021. The Bill as assented to by the Governor was laid on the Table by the Secretary on July 29, 2021. (Act 5 of 2021)

II. Bill referred to Subject Committee

1.	The Kerala University of Digital Sciences, Innovation and Technology Bill, 2021 (Bill No. 28)	Shri. Pinarayi Vijayan, Chief Minister (The Bill was piloted by Shri. P. Rajeeve, Minister for Law, Industries and Coir)	The Bill was published as Gazette Extraordinary on August 3, 2021 and introduced in the Assembly on August 11,2021. The Bill was referred to the Subject Committee XIV on August 11, 2021.
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1	The Kerala Finance Bill, 2021 (Bill No.2)	Shri. K. N. Balagopal, Minister for Finance	The Bill was published as Gazette Extraordinary on June 9, 2021 and was introduced in the Assembly on June 10, 2021. The Bill was referred to Subject Committee VIII for joint consideration with Subject Committees II and XIV on August 5, 2021. The Bill as reported by the Subject Committee was presented on August 6, 2021. The Bill was considered and passed on August 12, 2021.
	The Kerala Finance (No. 2) Bill, 2021 (Bill No.3)	Shri. K. N. Balagopal, Minister for Finance	The Bill was published as Gazette Extraordinary on June 9, 2021 and was introduced in the Assembly on June 10, 2021. The Bill was referred to Subject Committee VIII for joint consideration with Subject Committee IX on August 5, 2021. The Bill as reported by the Subject Committee was presented on August 6, 2021. The Bill was considered and passed on August 12, 2021.
3	The Kerala Appropriation (No.2) Bill, 2021 (Bill No.30)	Shri. K. N. Balagopal, Minister for Finance	The Bill was published as Gazette Extraordinary on August 12, 2021. The Bill was introduced in the Assembly on August 13,2021 and passed on the same day.
4	The Kerala Appropriation (No.3) Bill, 2021 (Bill No. 32)	Shri. K. N. Balagopal, Minister for Finance	The Bill was published as Gazette Extraordinary on August 12, 2021. The Bill was introduced in the Assembly on August 13,2021 and passed on the same day.

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IV.	IV. Bills Published after First Session and pending before the Fifteenth KLA			
1	The Kerala Co- operative Societies (Amendment) Bill, 2021 (Bill No. 9)	Shri V.N Vasavan, Minister for Co-operation and Registration	The Bill was published as Gazette Extraordinary on July 20, 2021.	
2	The Kerala Education (Amendment) Bill, 2021 (Bill No. 29)	Shri. V. Sivankutty, Minister for General Education and Labour	The Bill was published as Gazette Extraordinary on August 4, 2021.	
3	The General Sales Tax (Amendment) Bill, 2021 (Bill No. 31)	Shri. P. Rajeeve, Minister for Law, Industries and Coir	The Bill was published as Gazette Extraordinary on August 11, 2021.	

S. V. UNNIKRISHNAN NAIR, SECRETARY.